

(c) what incentives are being given proposed to be given to farmers of Bihar to adopt the latest available technology to increase the production of wheat and paddy in the State, with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) The area under cultivation of wheat and paddy in Bihar during 1996-97 is estimated at 21.30 and 50.72 lakh hectares respectively.

(b) The estimated production of wheat and rice in Bihar during the last three years was as follows:

(Lakh tonnes)		
Year	Wheat	Rice
1994-95	42.75	62.98
1995-96	41.81	69.11
1996-97	44.09	72.38

(c) To increase the production and productivity of wheat and rice in Bihar, the Government is implementing the Centrally Sponsored Integrated Cereals Development Programmes in wheat/rice based Cropping System Areas. The incentives are provided to farmers for use of seeds of location specific high yielding varieties and improved farm implements. Besides, for effective transfer of technology, field demonstrations on farmers holdings and farmers/farm labourers trainings are being organized. For efficient use of water, financial assistance is also provided to the farmers for promoting the use of drip/sprinkler irrigation systems.

Identification of DMS Booths in R.K. Puram

322. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have conducted any survey to identify DMS booths in R.K. Puram which have been illegally converted into stores;

(b) if so, the details thereof and the action/steps being taken against the responsible persons; and

(c) if no survey in this regard has yet been conducted, the steps now being planned by Government in this regard to prevent illegal use of DMS booths?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) The DMS milk booths are regularly inspected by the area field officers. None of the booths in R.K. Puram is occupied by any unauthorised outsider.

(b) and (c) Do not arise in view of answer to (a) above.

पर्वतीय क्षेत्रों में महाशेर मछली का विकास

323. श्री मनोहर कान्त ध्यानी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पर्वतीय क्षेत्रों में "महाशेर" नामक मछली के विकास की असीम संभावनाएँ हैं;

(ख) क्या यह भी सच है कि उत्तर प्रदेश सरकार ने इस संबंध में उत्तराखंड (गढ़वाल और कुमाऊँ) हेतु एक प्रस्ताव भेजा है;

(ग) यदि हाँ, तो मछली विकास आयुक्त के स्तर पर इस बारे में क्या कार्यवाही की गई है और योजना को कब तक मंजूर किए जाने का विचार है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (डॉ० एस० वेणुगोपालाचारी): (क) जी, हाँ। देश के पहाड़ी क्षेत्रों में महाशेर मछली के विकास की काफी गुंजाइश है।

(ख) से (घ) पौड़ी गढ़वाल में महाशेर हेचरी को स्थापना के लिए अगस्त, 1995 में राज्य मात्स्यिकी निदेशालय, उत्तर प्रदेश सरकार से एक प्रस्ताव प्राप्त हुआ था। इस मंत्रालय की सिफारिश के आधार पर राज्य सरकार ने 1996-97 की अपनी वार्षिक योजना में महाशेर हेचरी योजना को शामिल किया है। राज्य सरकार ने पौड़ी गढ़वाल में स्थान का चुनाव कर लिया है तथा हेचरी के निर्माण के लिए 16.48 लाख रुपये जारी कर दिए हैं। इसके अलावा नौवीं पंचवर्षीय योजना के दौरान योजना कार्यक्रम में कार्यन्वयन करने के लिए महाशेर मछली के विकास को शामिल किया गया है।